




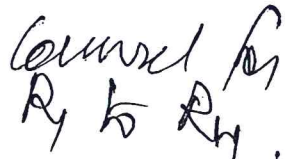
(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/48//2017
NAME OF THE PETITIONER(S) : REJI KURIAN & ANOTHER
NAME OF THE RESPONDENT(S) : TRAVANCORE COPPER FUNGICIDE PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	RUPA J. THARAYIL	COUNSEL FOR PETITIONERS	
	M. A. ABDUL HAKHIM		
	JAGAN ABRAHAM M. M. GEORGE	Counsel	
	M/s. Nagelwaram & Associates	R S & B	
		Counsel for R1 to R4	

ORDER

Counsel for petitioner present. Counsel for R1 to R4 and counsel for R5 & R6 are present. Counsel for respondents prayed time for filing counter. Time is extended at request. Put up on 11.12.2017 at 10.30 A.M.

- Sel -
K Anantha Padmanabha Swamy
Member (Judicial)